

**Statement regarding status of implementation of recommendations contained in the 36th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on Army, Navy, Air Force, Joint Staff, Ex-servicemen Contributory Health Scheme and Sainik Schools (Demand Nos. 20 and 21) pertaining to the Ministry of Defence**

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL):** Sir, on behalf of Shri Ajay Bhatt, I beg to lay a statement regarding the status of implementation of recommendations contained in the 36<sup>th</sup> Report of the Standing Committee on Defence on Demands for Grants (2023-24), on Army, Navy, Air Force, Joint Staff, Ex-servicemen Contributory Health Scheme and Sainik Schools (Demand Nos. 20 and 21) pertaining to the Ministry of Defence.

